

S.No.2

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-02-2024 AT 02:30 PM**

IA (IBC) 236/2024 in CP (IB) No. 145/7/HDB/2018
u/s. 7 of IBC, 2016

IN THE MATTER OF:

The Oriental Bank of Commerce

...**Financial Creditor**

VS

Sriramgiri Spinning Mills Ltd

...**Corporate Debtor**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. ASHISH VERMA, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA (IBC) 236/2024

Mr. Sivarama Prasad Bhamidi, Liquidator present through Video Conference. This is an application filed by the Liquidator to take 17th quarterly progress report on record. Report taken on record. Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)